

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.207 – IA 221 of 2022
Item No.208 – IA 343 of 2022
Item No.209 – IA 576 of 2022
Item No.210 – IA 577 of 2022
In
CP(IB) 349 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India
V/s
Multi Arc Coating and Straps Ltd

.....Applicant

.....Respondent

Order delivered on ..16/11/2022

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA 221 of 2022

None appears for RP.

Application is filed for passing Resolution Plan.

Matter stands adjourned for further consideration on 13.12.2022.

IA 343 of 2022, IA 576 of 2022, IA 577 of 2022

None appears for both the sides.

Matter stands adjourned for further consideration on 13.12.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**Dr. MADAN B GOSAVI
MEMBER (JUDICIAL)**